

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 659/2016

IN THE MATTER OF:

BCC Fuba India Ltd. Applicant/petitioner
Vs.
SBT Exports LMFG Pvt. Ltd. Respondent

Order under Section 433 (e), 434 & 439 of the Companies Act

Order delivered on 20.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : CA Surinder Kumar, Auth. Representative
For the Respondent No.7 : Ms. Nalini, Advocate

ORDER

Learned Counsel for the petitioner shall furnish a copy of the additional documents placed on record on 15.07.2017 during the course of the day.

List for further consideration on 31st July,2017 alongwith C.P. No. (IB)219(PB)/2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

20.07.2017
V. Sethi